

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.3219  
TO BE ANSWERED ON 16.03.2016**

**SHOPS/STALLS FOR SCs AND STs**

**†3219. DR. UDIT RAJ**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the reservation policy for allotment of shops/stalls to SCs and STs at Railway premises is being followed;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the number of reserved shops and stalls for allotment to SCs and STs which could not be allotted and the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) and (b): The Catering Policy 2010, presently in force on the Railways, provides for 25% reservation in allotment of minor static catering units at A, B & C categories of stations and 49.5% reservation in allotment of minor static catering units at D, E & F categories of stations, with a view to protect interests of socially backward and economically weaker sections of the people. Out of the total 25% reservation at A, B and C category stations, a quota of 6% for Scheduled Castes (SCs) and 4% for Scheduled Tribes (STs) has been reserved for allotment of minor catering units. Similarly, out of the total reservation of 49.5% at D, E & F category of stations, a quota of 12% and 8% for SCs and STs respectively, has been reserved. Allotment of stalls for SCs/STs is done by zonal railways by calling application through press notification.**

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**(c): 1572 shops/stalls have been earmarked for allotment to SCs and STs out of which 532 shops/stalls have already been awarded to SCs and STs as per extant provisions of the Catering Policy. Allotment of stalls for SCs/STs and clearance of backlog thereof is an ongoing process**

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